

**NATIONAL COMPANY LAW TRIBUNAL      ITEM NO : 10**  
**ALLAHABAD BENCH**

**C APPEAL NO. 146/ALD/2018**

**ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.12.2020 AT 10:30 AM THROUGH VIDEO CONFERENCING.**

**NAME OF THE COMPANY : OM SHIVA FABCRAFTS PVT. LTD. V/s ROC**  
**SECTION : 252(3) OF COMPANIES ACT, 2013**

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**PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)**

**COUNSEL FOR APPELLANT            : SH. PRABODH KUMAR BAJPAI, ADV.**

**COUNSEL FOR ROC                    : SH. SHIVENDRA BAHADUR, CGSC**

**COUNSEL FOR IT. DEPT.            : SH. GAURAV MAHAJAN, SR. S.C.**

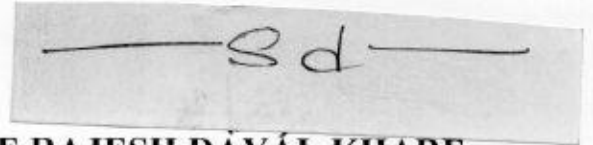
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The matter was taken up today through Video Conferencing.

None present online on behalf of either of the parties.

Accordingly, put up on 4<sup>th</sup> February, 2021 before the Regular Court/ through Video Conferencing.



**Dated : 03.12.2020**

**JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)**

*Typed by :*  
*Kavya Prakash Srivastava*  
*(Stenographer)*